

ITR-4S SUGAM PRESUMPTIVE BUSINESS INCOME TAX RETURN AY 2015 -16

A1 FIRST NAME **A2** MIDDLE NAME

A3 LAST NAME **A4** PERMANENT ACCOUNT NUMBER

A5 SEX (for individuals) Male Female **A6** DATE OF BIRTH/FORMATION **DDMMYYYY** **A7** INCOME TAX WARD/CIRCLE

A8 FLAT/DOOR/BUILDING **A9** NAME OF PREMISES/BUILDING/VILLAGE

A10 ROAD/STREET **A11** AREA/LOCALITY

A12 TOWN/CITY/DISTRICT **A13** STATE & COUNTRY **A14** PINCODE

A15 STATUS Individual HUF **A16** EMAIL ADDRESS

A17 MOBILE NO.1/RESIDENTIAL/OFFICE PHONE NO.WITH STD CODE **A18** MOBILE NO.2

A19 Fill only one Tax Refundable Tax Payable Nil Tax Balance **A20** Fill only one Resident Non Resident Resident but not ordinarily resident 139(9) 142(1) 148

A21 Fill only one: filed On or Before due date-139(1) After due date-139(4) Revised Return-139(5) OR in response to notice 153A/153C or Under Sec. 119(2)(b)

A22 Whether Person governed by Portuguese Civil Code under section 5A **A23** If A22 is applicable, PAN of the Spouse

A24 If revised/ Defective Receipt Number of Original Return **DDMMYYYY** and Date of Filing of Original Return **DDMMYYYY**

A25 If filed in response to notice u/s 139(9)/142(1)/148/153A/153C **DDMMYYYY** Notice Date

A26 Whether you have Aadhaar Number? Yes No Not applicable(for HUF) **A27** If A26 is yes, please provide

PART B - GROSS TOTAL INCOME Whole-Rupee(₹) only.

B1 Income from Business **B1**
NOTE-3 Enter value from E4 of Schedule BP

B2 Income from Salary/Pension **B2**
NOTE-3 Ensure to fill "Sch TDS1" given in Page 3

B3 Income from One House Property Self Occupied Let out **B3** ()

B4 Income from other sources **B4** ()
NOTE-3 Ensure to fill "Sch TDS2" given in Page 3

B5 Gross Total Income (B1 + B2 + B3 + B4) **B5** ()

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

C1	C1 80C	<input type="text"/>	C2 80CCC	<input type="text"/>	C3 80CCD(1)	<input type="text"/>
to	C4 80CCD(2)	<input type="text"/>	C5 80CCG	<input type="text"/>	C6 80D	<input type="text"/>
	C7 80DD	<input type="text"/>	C8 80DDB	<input type="text"/>	C9 80E	<input type="text"/>
C17	C10 80EE	<input type="text"/>	C11 80G	<input type="text"/>	C12 80GG	<input type="text"/>
	C13 80GGC	<input type="text"/>	C14 80RRB	<input type="text"/>	C15 80QOB	<input type="text"/>
	C16 80TTA	<input type="text"/>	C17 80U	<input type="text"/>		

FOR OFFICIAL USE ONLY

→ **STAMP RECEIPT NO. HERE** **SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL**



PERMANENT ACCOUNT NUMBER input field

C18 Total Deductions (Add items C1 to C17)

C18

C18 input field

C19 Taxable Total Income (B5 - C18)

C19 ()

C19 input field

PART D - TAX COMPUTATION AND TAX STATUS

Table for tax computation with columns for various items (D1-D20) and their respective input fields.

D21 DETAILS OF ALL BANK ACCOUNTS (EXCLUDING DORMANT ACCOUNTS) HELD IN INDIA AT ANY TIME DURING THE PREVIOUS YEAR

Total number of savings and current bank accounts held by you at any time during the previous year (excluding dormant accounts)

Provide the details below.

Table with 5 columns: S. NO., IFS CODE OF THE BANK, NAME OF THE BANK, ACCOUNT NUMBER, SAVINGS/ CURRENT, and a checkbox for refund preference.

VERIFICATION

I, son/ daughter of solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete...

Place SIGN HERE

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Table for TRP details with columns: Name of the TRP, TRP PIN, Amount to be paid to TRP, and TRP Signature.

NATURE OF BUSINESS, if more than one business indicate the three main activities/ products

Table with 3 columns: S.No., Code, Name of the Business, and Description.



Permanent Account Number input boxes

SCHEDULE BP - DETAILS OF INCOME FROM BUSINESS

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AD

E1 Gross Turnover or Gross Receipts, E2 Total Presumptive Income under section 44AD(8% of E1) with input boxes and a note about tax audit requirements.

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AE

E3 Total Presumptive Income from Goods Carriage under section 44AE, E4 Income chargeable under Business (E2+E3) with input boxes and a note about vehicle ownership.

FINANCIAL PARTICULARS OF THE BUSINESS

E5 Amount of Total Sundry Debtors, E6 Amount of Total Sundry Creditors, E7 Amount of Total Stock-in-trade, E8 Amount of the Cash Balance with input boxes and a note about the reporting date.

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

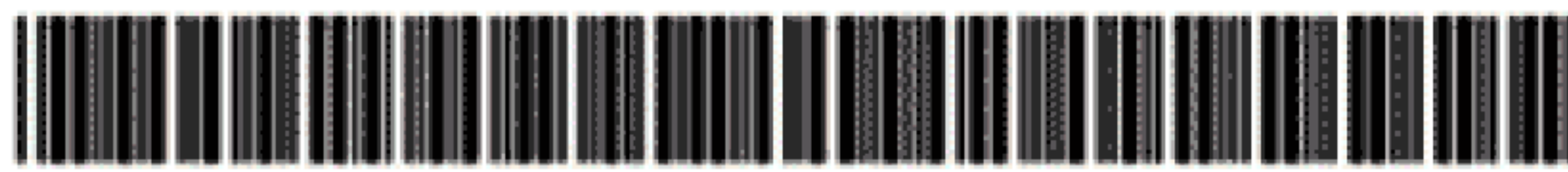
Table for Sch IT with columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, TAX PAID. Includes rows R1 to R5 and a note about entering totals in D13 and D14.

Sch TCS - DETAILS OF TAX COLLECTED AT SOURCE

Table for Sch TCS with columns: TAX COLLECTION ACCOUNT NO., NAME OF THE COLLECTOR, TAX COLLECTED, AMOUNT IN(iii) CLAIMED THIS YEAR, IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE. Includes rows U1 to U3 and a note about entering totals in D16.

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY[As per Form 16 issued by Employer(s)]

Table for Sch TDS1 with columns: TAN, NAME OF THE EMPLOYER, INCOME UNDER SALARY, TAX DEDUCTED. Includes rows S1 to S3 and a note about entering totals in D15.



PERMANENT ACCOUNT NUMBER

Grid for Permanent Account Number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Name entry fields with grid lines

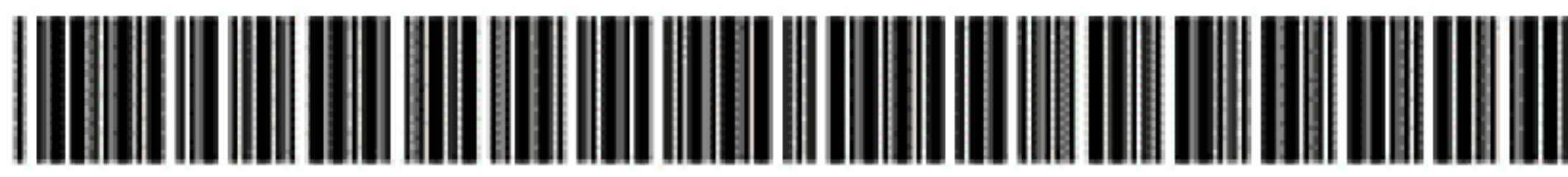
Sch TDS2- DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

Table with 7 columns: TAN (col.i), NAME OF THE DEDUCTOR (col.ii), UNIQUE TDS CER. NO (col.iii), DEDUCTED YEAR (col.iv), TAX DEDUCTED (col.v), AMT OUT OF/ CLAIMED THIS YR (col.vi), IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col.vii). Rows T1 to T4.

NOTE: (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

Table with 4 columns: BSR CODE (col.i), DATE OF DEPOSIT (col.ii), CHALLAN NO (col.iii), TAX PAID (col.iv). Rows R6 to R32.



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Name input fields with grid lines

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

Table with 4 columns: TAN (col.i), NAME OF THE EMPLOYER (col.ii), INCOME UNDER SALARY (col.iii), TAX DEDUCTED (col.iv). Rows S4 to S30.



PERMANENT ACCOUNT NUMBER

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

TAN (col.i)	NAME OF THE DEDUCTOR (col.ii)	UNIQUE TDS CER. NO (col.iii)	DEDUCTED YEAR (col.iv)	TAX DEDUCTED (col.v)	AMT OUT OF/1 CLAIMED THIS YR (col.vi)	IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE(col.vii)
T5			YYYY			
T6			YYYY			
T7			YYYY			
T8			YYYY			
T9			YYYY			
T10			YYYY			
T11			YYYY			
T12			YYYY			
T13			YYYY			
T14			YYYY			
T15			YYYY			
T16			YYYY			
T17			YYYY			
T18			YYYY			
T19			YYYY			
T20			YYYY			
T21			YYYY			
T22			YYYY			
T23			YYYY			
T24			YYYY			
T25			YYYY			
T26			YYYY			
T27			YYYY			
T28			YYYY			
T29			YYYY			
T30			YYYY			
T31			YYYY			



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for first, middle, and last names

SUPPLEMENTARY SCHEDULE TCS (To be used only after exhausting items U1-U3 of Schedule TCS in main form etc)

Table with 5 columns: TAX COLLECTION ACCOUNT NO (col. I), NAME OF THE COLLECTOR (col. II), TAX DEDUCTED (col. III), AMOUNT IN (iii) CLAIMED THIS YEAR (col. IV), IF A22 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col. V). Rows U4 to U30.